

No. C-30015/1/2021-Vig.
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Vigilance Unit

Shastri Bhawan, New Delhi.
Dated the 5th January, 2024

CIRCULAR

Subject: Submission of Immovable Property Return of Officials/Officers of Ministry of Law and Justice for the year 2023 (as on 31.12.2023)

All the Group A, B and C Officers/Officials working in Ministry of Law and Justice are hereby informed that they are required to submit their Annual Property Return for the year 2023 as on 31.12.2023. Attention is also invited to DoPT OM No 11012/11/2007-Estt.A dated 14.12.2007 and dated 27.09.2011 in terms of which **vigilance clearance shall be denied in respect of officers who have failed to submit annual immovable property return in time.**

2. Hence, it is requested that the Immovable Property Return in prescribed pro-forma for the year 2023 may please be submitted to Vigilance Unit latest by **31.01.2024**. The Officials/Officers of CSS and CSSS Cadre are requested to submit their IPR online through e-HRMS 2.0 portal only and submit a copy of the same to the Vigilance Unit.

Encl.: as above.

(Varun Singh Chauhan)
Under Secretary to the Government of India

V. Singh
05/01/24

To,

1. All Officers/Officials working in Department of Legal Affairs.
2. Admn.I Section, Legislative Department with reference to the officers/officials of the Legislative Department
3. NIC Cell for uploading this OM on the website of Department of Legal Affairs.

IMMOVABLE PROPERTY RETURN FORM

Statement of Immovable Property for the year 2023 (01st January to 31st December, 2023) as on 31st December, 2023.

- 1. Name of the Official (in full & service to which the officer belongs) :
- 2. Date of Birth :
- 3. Present post held :
- 4. Present pay :

Name of District, Sub-division, Tq. & Village in which property is situated	Name & details of property		Present value (₹)	If not in own name, status in whose name held & his /her Relationship to the Govt. servant	How acquired, whether by purchase, lease, mortgage, in heritance, gift or otherwise with date of acquisition & name with details of person/persons from whom acquired	Annual income from the property	Remarks
	Housing & other buildings	Lands					
1.	2.	3.	4.	5.	6.	7.	8.

SIGNATURE

DATE